## F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2019

## ORDER NO. 43 of 2019

In continuation to roster order no. 42 of 2019 Hon'ble President may be pleased to partially modify the roster order no. 27 and 32 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

- On 25/02/2019 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) may hear the following part heard matters after hearing the matters notified vide roster order no. 42 of 2019:-C/128/2008, C/166-169/2010, C/52896-52897/2016, C/52904/2016, C/55314/2013, C/55315/2013, C/54196-54197/2015, C/54200/2015, C/50673-50675/2017, ST/54385/2015, ST/54386/2015
- On 26/02/2019 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) may hear the following part heard matters after hearing hearing the matters notified vide roster order no. 42 of 2019:-ST/COD/51300-51301/2018 in ST/53900-901/18, ST/52411/2018, ST/52866/2016, ST/52867/2016, ST/52870/2016
- On 27/02/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) may hear the following part heard matters/misc applications:-C/54064-54082/18, C/54089-54130/18 & misc application C/53777-53815/2018, C/53906-54001/2018
- On 27/02/2019 afternoon Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (T) may hear the following part heard matters after the hearing of matters in Sl. No. 3 above:-ST/CO/51858/2015, ST/52268/2015, ST/51796/2015
- On 28/02/2019 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) may hear the following part heard matters/misc applications:-ST/55445/2014, ST/51338/2018, E/Misc/50223, 50276, 50182/2018 in appeal no. E/54498/2015 E/Misc/50583-50584/2018 in appeal no. E/51203/2018
- On 28/02/2019 afternoon Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (T) may hear the following part heard matters/ROM after the hearing of matters in Sl. No. 5 above:-ST/52186/2016, ST/52188/2016, ST/ROM/51268/2018 in ST/50463/2014
- On 01/03/2019 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) may hear the following ROM applications after hearing the matters notified vide roster order no. 42 of 2019:-ST/ROM/50030/2019 in ST/52494/2015 ST/ROM/50045/2019 in ST/52492/2015 ST/ROM/50044/2019 in ST/52499/2015

Note: In case any Member is on leave on any date the Part-heard matter will get adjourned and the next date may be obtained from the website.

By order

(Bineesh Kumar K. S.) Registrar

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Dy. Registrar